

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4556/2015

This the 29th day of August, 2016

Hon'ble Mr. Justice M.S. Sullar, Member, (J)
Hon'ble Mr.K.N.Shrivastava, Member (A)

ShriKapil Kumar Ojha, Age 32 years
S/o late ShriKrishan Kumar Ojha
R/o 1682, Top Floor,
Kingsway Camp, Outram Lines,
New Delhi. Applicant

(By Advocate: ShriH.K.Bajpayee for Ms.MeenuMainee)

Versus

1. Secretary
Railway Board
Ministry of Railways
Rail Bhawan,
New Delhi.
2. General Manager
Central Railway
CST Mumbai
3. Divisional Railway Manger,
Central Railway, Pune. ... Respondents

(By Advocate: ShriA.K. Srivastava)

ORDER(ORAL)

By Hon'ble Mr.JusticeM.S.Sullar:

In view of the prayer made on behalf of the applicant on 19.08.2016,
this OA is directed to be dismissed as withdrawn as prayed for.

(K.N. Shrivastava) (Justice M.S.Sullar)
Member(A) Member(J)

/rb/

